

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Civil Contempt Petition No.200/00036/2020
(in O.A. No.200/1032/2019)

Jabalpur, this Wednesday, the 7th day of October, 2020

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER



Shailendra Singh Rajput, S/o Late Shri Vikram Singh,
Aged about 60 years Occupation Chief Office Superintendent (P)
(Retired R/o H.No.167, Krishna Colony, Near Trimurti Nagar,
Damoh Road, Jabalpur (MP) PIN 482002 Mob.No.9329644215

-Petitioner

(By Advocate –Shri Ajay Pratap Singh)

V e r s u s

1. Shailendra Kumar Singh, General Manager, West Central Railway Indira market Jabalpur (M.P.) P.C.482001
2. Su-Prakash Sr. Divisional Personnel Officer, Jabalpur Division, West Central Railway Jabalpur (M.P.) PIN 482001
3. Diwakar Shukla Assistant Personal Officer (M) Jabalpur Division West Central Railway Office of DRM, Jabalpur (M.P.) 482001
4. Abhiram Khare, Sr. Divisional Finance Manager, Jabalpur Division, West Central Railway Jabalpur (M.P.) PIN 482001

- Respondents

(By Advocate –Shri N.S. Ruprah)

O R D E R (Oral)**By Ramesh Singh Thakur, JM:-**

This Contempt Petition has been filed by the petitioner against the respondents for non compliance of order dated 11.11.2019 passed by this Tribunal in O.A. No.200/1032/2019.



2. Learned counsel for the petitioner submits that the respondents have complied with the order passed by this Tribunal and the representation has been decided by the respondents.

Learned counsel for the applicant further submits that the applicant be allowed to challenge the final order passed by the respondents separately.

3. Learned counsel for the respondents submits that the order of the Tribunal has been fully complied with and the representation has been decided.

4. In view of the above, we are of the view that this Contempt Petition does not survive.

5. Resultantly, this Contempt Petition is disposed of as our order has been complied with. Respondents are discharged from the notices.

(Naini Jayaseelan)
Administrative Member

(Ramesh Singh Thakur)
Judicial Member